

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 90

Dated Guwahati, the 13th October, 2021

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to allot / re-allot the Courts and Office Chambers to the Hon'ble Judges with immediate effect as follows:-

Sl.No	Name of Hon'ble Judges	Court No.
1.	Hon'ble the Chief Justice	1
2.	Hon'ble Mr. Justice N. Kotiswar Singh	2
3.	Hon'ble Mr. Justice M.R.Pathak	3
4.	Hon'ble Mr. Justice Michael Zothankhuma	4
5.	Hon'ble Mr. Justice Suman Shyam	5
6.	Hon'ble Mrs. Justice Rumi Kumari Phukan	6
7.	Hon'ble Mr. Justice Songkhupchung Serto	7
8.	Hon'ble Mr. Justice A. M. Bujor Barua	8
9.	Hon'ble Mr. Justice Kalyan Rai Surana	9
10.	Hon'ble Mr. Justice Prasanta Kumar Deka	10
11.	Hon'ble Mr. Justice Nelson Sailo	11
12.	Hon'ble Mr. Justice Ajit Borthakur	12
13.	Hon'ble Mr. Justice Hitesh Kumar Sarma	13
14.	Hon'ble Mr. Justice Sanjay Kumar Medhi	14
15.	Hon'ble Mr. Justice Nani Tagia	15
16.	Hon'ble Mr. Justice Manish Choudhury	16
17.	Hon'ble Mr. Justice Soumitra Saikia	17
18.	Hon'ble Mr. Justice Parthiv Jyoti Saikia	18
19.	Hon'ble Mr. Justice S. Hukato Swu	19
20.	Hon'ble Mr. Justice Robin Phukan	20
21.	Hon'ble Mr. Justice Kakheto Sema	21
22.	Hon'ble Mr. Justice Devashis Baruah	22
23.	Hon'ble Mrs. Justice Malasri Nandi	23
24.	Hon'ble Mrs. Justice Marli Vankung	24

By Order,



REGISTRAR (ADMN.)

13-10-21

Memo No. HC.III-77/2005/5289-5303/G dated 13th October, 2021

Copy to: -

1. The Registrar (Vig./Judl./Admn./Estt), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun. *He/She is requested to place the Order before Hon'ble Judge stationed at respective Outlying Benches.*
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Court Manager, Gauhati High Court, Guwahati
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Pvt. Secretary to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati. *He/She is directed to move to the respective PS rooms attached with Chambers of Hon'ble Judges.*
10. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Order in the website of the Gauhati High Court.*
11. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
12. The Court Officer No.1 & 2, Gauhati High Court, Guwahati. He is requested to make necessary arrangement in this regard.
13. The Court Master, Court No. (_____), Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (ADMN.)

WH
13.10.21